

ITEM NO.12 Court No.1 (Video Conferencing) SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 611/2020

PRADEEP KUMAR SONTHALIA

Appellant(s)

VERSUS

DHIRAJ PRASAD SAHU @ DHIRAJ SAHU & ANR.

Respondent(s)

(FOR ADMISSION and with IA No. 14497/2020 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 23843/2020 - CLARIFICATION/DIRECTION and IA No. 54957/2020 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 14498/2020 - EXEMPTION FROM FILING O.T.)

WITH C.A. No. 2159/2020 (XVII)
(FOR ADMISSION)

Date : 02-12-2020 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Appellant(s)	<p>Mr. Mukul Rohatgi, Sr. Adv. Mr. K.V. Vishwanathan, Sr. Adv. Mr. Indrajit Sinha, Adv. Mr. Nikhil Rohatgi, Adv. Ms. Misha Rohatgi, AOR Mr. Shashank Khurana, Adv. Mr. Bibhash Sinha, Adv. Mr. Bharat Monga, Adv.</p> <p>Dr. Abhishek Manu Singhvi, Sr. Adv. Mr. Devadatt Kamat, Sr. Adv. Mr. Nishanth Patil, AOR Mr. Azeem, Adv. Ms. Sneha Ravi Iyer, Adv. Mr. Javedur Rahman, Adv. Mr. Aditya Bhat, Adv.</p>
For Respondent(s)	<p>Dr. Abhishek Manu Singhvi, Sr. Adv. Mr. Devadatt Kamat, Sr. Adv. Mr. Nishanth Patil, AOR Mr. Azeem, Adv. Ms. Sneha Ravi Iyer, Adv. Mr. Javedur Rahman, Adv. Mr. Aditya Bhat, Adv.</p>

Mr. Mukul Rohatgi, Sr. Adv.
Mr. K.V. Vishwanathan, Sr. Adv.
Mr. Indrajit Sinha, Adv.
Mr. Nikhil Rohatgi, Adv.
Ms. Misha Rohatgi, AOR
Mr. Shashank Khurana, Adv.
Mr. Bibhash Sinha, Adv.
Mr. Bharat Monga, Adv.

Mr. Manoj C. Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Arguments heard in part.

List these matters on 03.12.2020 as part-heard for further
hearing.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR